

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**TIRUMALLA AGRO INDUSTRIES PRIVATE LIMITED OPERATING IN**  
**AGRICULTURE AND ITS ALLIED SECTOR AT BEED, (MH)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Tirumalla Agro Industries Private Limited PAN NO: AAHCT8184E CIN NO: U01100MH2020PTC 338909
2.	Address of the registered office	Office No. 1307,1308,1309, Plt No.229, Sec-13 Kharghar, The Pacific, Navi Mumbai, Raigarh, Panvel, Maharashtra, India, 410210
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Vipra Nagar, Beed, Maharashtra 431122
5.	Installed capacity of main products/ services	Not Known
6.	Quantity and value of main products/ services sold in last financial year	NA as Company is non-operational since 2023.
7.	Number of employees/ workmen	NIL as Company is non-operational since 2023.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details to be sought by email at: tirumallaagro.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details to be sought by email at: tirumallaagro.cirp@gmail.com
10.	Last date for receipt of expression of interest	11-07-2026
11.	Date of issue of provisional list of prospective resolution applicants	21-07-2026
12.	Last date for submission of objections to provisional list	27-07-2026
13.	Date of issue of final list of prospective resolution applicants	06-08-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11-08-2026
15.	Last date for submission of resolution plans	10-09-2026
16.	Process email id to submit Expression of Interest	tirumallaagro.cirp@gmail.com

Date: 11-06-2026  
Place: Nagpur

S/D  
CMA Srigini Rajat Naidu  
IBBI Regn No: IBBI/IPA-003/IP-N000137/2017-2018/11513  
Resolution Professional  
Tirumalla Agro Industries Private Limited